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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, AT CHENNAI**

Original Application No. 194 of 2024 (SZ)

[Earlier O.A.No.477 of 2024 21 (PB)]

Suo-Moto matter in respect News item

Appearing in the in the Times of India

Dated 24.02.2024 titled "Buckingham

canal remains cheoked with garbage, sewage".

.....Applicant

Versus

The Commissioner


Greater Chennai Corporation

.... Respondentv

**STATUS REPORT FILED BY THE GREATER CHENNAI  
CORPORATION. - 5<sup>TH</sup> RESPONDENT**

I K.Vijayakumar, S/o.K.Karuppannan, Hindu, aged about 59 years, Superintending Engineer. Solid waste Management Department, Greater Chennai Corporation, having office at Chennai -600003, do hereby solemnly affirm and sincerely submit as follows;

I am working as the Superintending Engineer in the Greater Chennai Corporation and filing this report on behalf of the Commissioner, Greater Chennai Corporation and hence I am well acquainted with the facts and circumstances of the case.

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION


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I am filing this status report and I am well acquainted with the facts of the above case as per available records.

1. I respectfully submit that the earlier counter affidavits and reports filed by the Greater Chennai Corporation may be read as part and parcel of this report.
2. I respectfully submit that the Greater Chennai Corporation (hereinafter referred to as "GCC") respectfully submits this counter in response to the suo moto proceedings initiated based on the news item titled "**Buckingham Canal Remains Choked with Garbage, Sewage**", published in The Times of India on 19.02.1994.
3. I respectfully submit that the Buckingham Canal is primarily maintained by the Water Resources Department (WRD). However, recognising the importance of cleanliness and environmental sustainability, Greater Chennai Corporation actively undertakes efforts to address the issue of solid waste management along the canal. By using a robotic excavator as and when required. At present, six robotic excavators and two amphibian equipments are working in the Greater Chennai Corporation area. Generally, robotic excavators are used in canals that have less than 3 meters wide and amphibian equipment are utilised in canals that are more than 3 metres wide in dimension.
4. I respectfully submit actions taken by Greater Chennai Corporation:

**a. Enforcement Teams:**

Greater Chennai Corporation has deployed 15 enforcement teams with 15 vehicles across 15 zones to monitor and prevent illegal dumping of solid waste into or near the canal. So far, Rs.1,39,000 has been

  
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
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collected from violators. And Garbage and Debris removed from canals around 2192 MT. And it is closely monitored in all canals by the enforcement team.

**b. Removal of Waste:**

The stretch of the canal near the Chepauk MRTS Station, which was found to be filled with plastic, thermocol, rubber, and other waste, has been cleared. The waste was removed promptly, and photographic evidence of the cleaned stretch is annexed herewith for the kind perusal of this Hon'ble Tribunal.

**c. Penal Actions:**

Greater Chennai Corporation imposes fines on violators found illegally dumping solid waste into the canal. The enforcement teams are vigilant and ensure that offenders are penalized in accordance with the relevant laws and regulations.


**5. Future Steps:**

To ensure the sustainability of these efforts and prevent recurrence of illegal dumping:

**a.** Greater Chennai Corporation will continue to deploy its enforcement teams to monitor the canal and its vicinity regularly.

**b.** Awareness campaigns are being conducted to educate the public on the detrimental effects of dumping waste in water bodies.

**c.** Coordination with the WRD and other stakeholders will be enhanced to maintain the canal's cleanliness and address systemic challenges.

  
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SOLID WASTE MANAGEMENT DEPARTMENT  
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**6. Prayer:**

In light of the aforementioned submissions, it is humbly prayed that this Hon'ble Tribunal may be pleased to:


- a. Take note of the proactive measures undertaken by the Greater Chennai Corporation to address the issues raised in the news item.
- b. Pass such further orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

I submit that it is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.



COUNSEL FOR 5<sup>TH</sup> RESPONDENT

Solemnly affirmed at Chennai  
on this day of 03<sup>RD</sup> Dec-2024  
and signed his name in my  
presence.



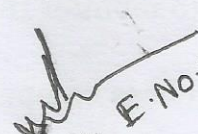
SUPERINTENDING ENGINEER  
SOLID WASTE MANAGEMENT DEPARTMENT  
GREATER CHENNAI CORPORATION

} Before me,

}

}


} Advocate: Chennai.



E.No. 340/26

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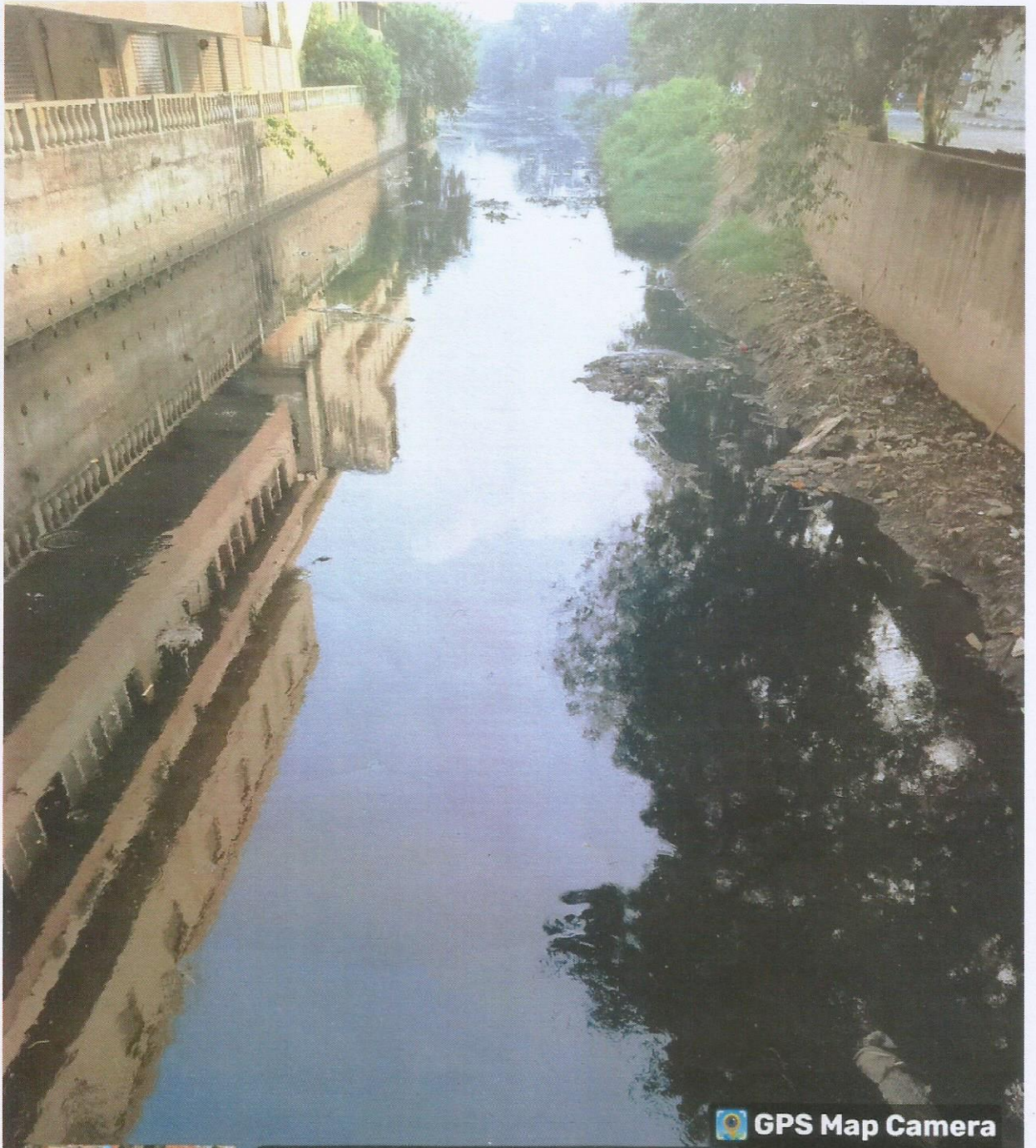


 **GPS Map Camera**



Chennai, Tamil Nadu, India  
374j+f6p, Mattan Kuppam, Triplicane, Chennai, Tamil Nadu  
600005, India  
Lat 13.056228° Long 80.280446°  
19/11/24 03:54 PM GMT +05:30

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 **GPS Map Camera**



Chennai, Tamil Nadu, India  
No 18, kuppumuthu Street,, Chepauk, Triplicane, Chennai, Tamil  
Nadu 600005, India  
Lat 13.061731° Long 80.280446°  
19/11/24 04:10 PM GMT +05:30

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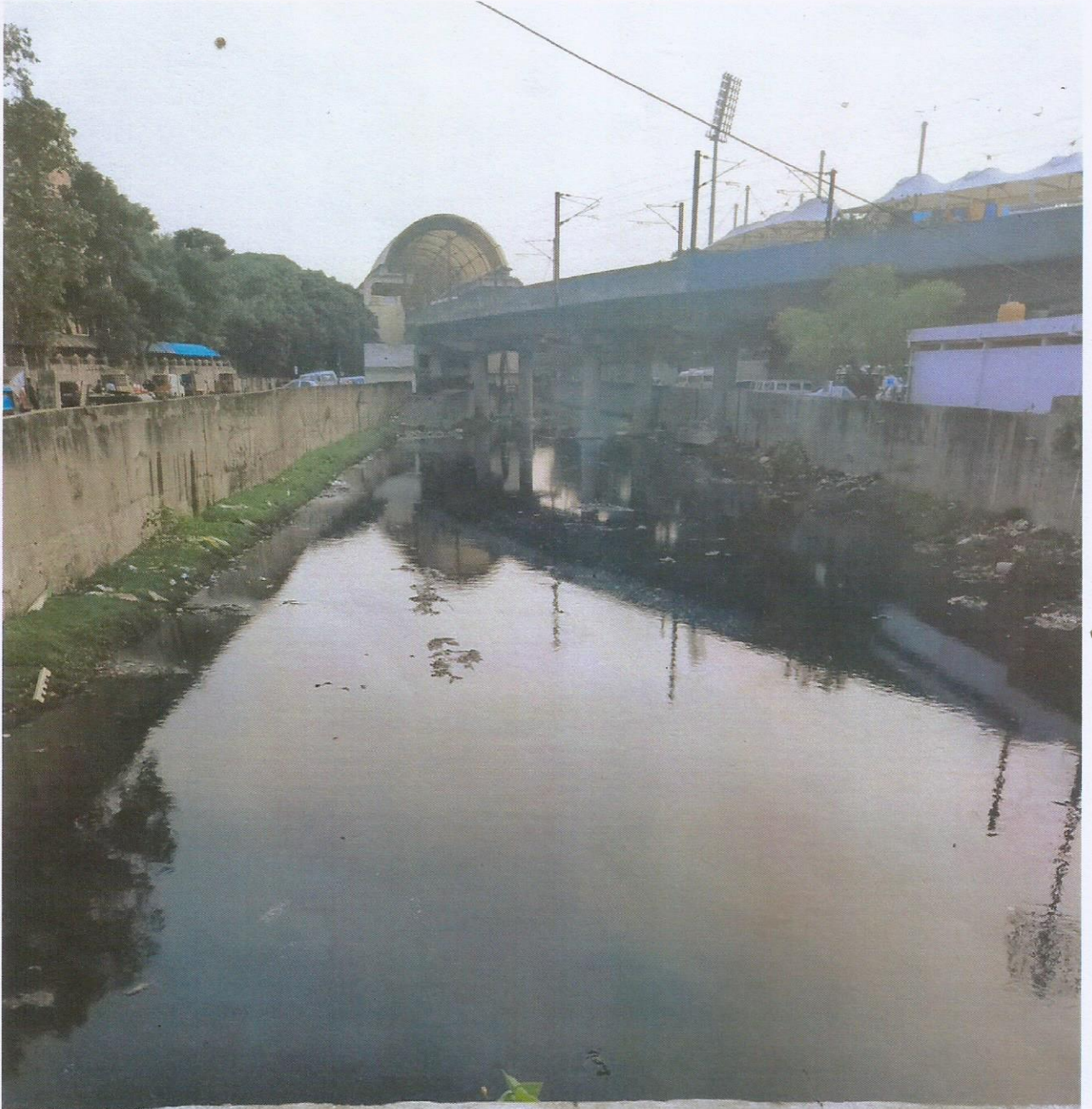


 **GPS Map Camera**



Chennai, Tamil Nadu, India  
Chepauk, Victoria Hostel Rd, Pwd Estate, Chepauk, Triplicane,  
Chennai, Tamil Nadu 600005, India  
Lat 13.061864° Long 80.280268°  
19/11/24 04:09 PM GMT +05:30

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 **GPS Map Camera**



**Chennai, Tamil Nadu, India**

377j+m6x Wallajah Road Water Fountain 1, Wallajah Rd, Pwd Estate, Chepauk, Triplicane, Chennai, Tamil Nadu 600005, India

Lat 13.064124° Long 80.280884°

19/11/24 04:06 PM GMT +05:30

GREATER CHENNAI CORPORATION

SOLID WASTE MANAGEMENT DEPARTMENT

CHENNAI REVIRS RESTORATION TRUST (21.06.2024 TO 25.11.2024)

River Bank	Zone	No of Location	Garbage Quantity (given by CRRT) to be removed in MT	Garbage Quantity removed in MT	Balance quantity of garbage need to be removed in MT	Debris Quantity (given by CRRT) to be removed in MT	Debris Quantity removed in MT	Balance quantity of Debris need to be removed in MT	Total No of cases booked	Total penalty levied / collected in Rs	Total No of vehicles ceased	FIR No	Sewage qty controlled from decanting in KL	SW dump controlled in MT	No. of Red spot	No. of CCTV installed	No. of CCTV Working	No. of Squad formed	No. of Squad persons	No. of Check post erected	No. of height restrictors for controlling movement of trucks	
River Bank	Adyar	13	6	25.2	26.3	0	250	250	0	-	-	-	-	-	-	10	10	1	6	1	-	
		10	4	40	42	0	5	16	0	-	-	-	-	-	-	-	4	4	1	6	1	-
		12	2	17	17	0	20	47	0	-	27000	-	-	-	-	-	2	2	1	6	1	-
	<b>SUB TOTAL</b>	<b>12</b>	<b>12</b>	<b>82.2</b>	<b>85.3</b>	<b>0</b>	<b>275</b>	<b>313</b>	<b>0</b>	<b>-</b>	<b>27000</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>16</b>	<b>16</b>	<b>3</b>	<b>18</b>	<b>3</b>	<b>-</b>	
	Coovum	5	7	30.5	30.5	0	97.5	118	0	-	4000	-	-	-	-	-	32	32	1	4	1	-
		8	1	1.1	1.2	0	0	0	0	-	-	-	-	-	-	-	2	2	1	5	1	-
		9	2	5	5	0	16	27	0	-	6500	-	-	-	-	-	4	4	1	6	1	-
		10	1	0.6	3	0	0	0	0	-	5000	-	-	-	-	-	4	4	-	-	1	-
		11	2	34.26	34.26	0	175	689	0	-	5000	-	-	-	-	-	4	4	1	6	0	-
		<b>SUB TOTAL</b>	<b>13</b>	<b>13</b>	<b>71.46</b>	<b>73.96</b>	<b>0</b>	<b>288.5</b>	<b>834</b>	<b>0</b>	<b>-</b>	<b>20500</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>46</b>	<b>46</b>	<b>4</b>	<b>21</b>	<b>4</b>	<b>-</b>
	B-Canal	1	6	4.1	4.1	0	425	425	0	-	13000	-	-	-	-	-	-	-	1	6	1	-
		4	1	0.4	0.4	0	50	50	0	-	-	-	-	-	-	-	-	-	1	6	1	-
5		1	0.2	0.2	0	50	50	0	-	16000	-	-	-	-	-	-	-	-	-	-	-	
13		3	1.6	7.3	0	49	131.13	0	-	-	-	-	-	-	-	-	-	-	-	-	-	
14		9	3.55	3.55	0	3	3	0	-	10500	-	-	-	-	-	-	-	1	6	1	-	
<b>SUB TOTAL</b>	<b>48</b>	<b>48</b>	<b>113.45</b>	<b>122.15</b>	<b>0</b>	<b>649</b>	<b>763.94</b>	<b>0</b>	<b>-</b>	<b>91500</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>0</b>	<b>0</b>	<b>4</b>	<b>24</b>	<b>4</b>	<b>-</b>		
<b>TOTAL</b>	<b>73</b>	<b>73</b>	<b>267.11</b>	<b>281.41</b>	<b>0</b>	<b>1212.5</b>	<b>1910.94</b>	<b>0</b>	<b>-</b>	<b>139000</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>-</b>	<b>62</b>	<b>62</b>	<b>11</b>	<b>63</b>	<b>11</b>	<b>-</b>		

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**BEFORE THE HON'BLE  
NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, AT CHENNAI**

**ORIGINAL APPLICATION No.194 OF 2024 [SZ]**

**STATUS REPORT SUBMITTED ON  
BEHALF OF THE COMMISSIONER,  
GREATER CHENNAI CORPORATION.**

**Th, N.R.RMAESH KANNA,  
COUNSEL FOR RESPONDENT**